NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 20.03.2019 NOTICE

Take notice that the following matters listed on 25.03.2019 in the Court of Chairperson will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|---|--|---|--|
| 1. | Contempt Case (AT) No. 15 of 2018 in Comp. App. (AT) No. 260 of 2018 | Vikram Kapur & Ors. Vs. Girish kapur & Ors. With | Manisha Chaudhary | Saumya Gupta |
| 2. | Contempt Case (AT) No. 17 of 2018 in Comp. App. (AT) No. 260 of 2018 | Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors. With | Saumya Gupta | Manisha Chaudhary |
| 3. | Contempt Case (AT) No. 18 of 2018 in Comp. App. (AT) No. 261 of 2018 | Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors. With | Saumya Gupta | Manisha Chaudhary |
| 4. | Contempt Case (AT) No. 19 of 2018 in Comp. App. (AT) No. 262 of 2018 | Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors. | Saumya Gupta | Manisha Chaudhary |
| 5. | TA (AT) (Compt.) No. 39 of 2017 (Old Appeal No. 02/2017) | J.K. Lakshmi Cement Ltd. Vs. CCI &Anr. With | Jeevan Prakash | Vivek Gupta (R- DSDH) VaibhavGaggar (R-CCI) |
| 6. | TA (AT) (Compt.) No. 40 of 2017 (Old Appeal No. 03/2017) | Ambuja Cements Ltd. Vs. CCI &Ors. With | Pallavi S. Shroff, Harman Singh Sandhu | Vivek Gupta (R- DSDH) VaibhavGaggar (R-CCI) |
| 7. | TA (AT) (Compt.) No. 41 of 2017 (Old Appeal No. 04/2017) | ACC Limited. Vs. CCI &Ors. With | Pallavi S. Shroff, Harman Singh Sandhu | Vivek Gupta (R- DSDH) VaibhavGaggar (R-CCI) |
| 8. | TA (AT) (Compt.) No. 42 of 2017 (Old Appeal No. 05/2017) | J.K. Cement Ltd. Vs. CCI &Anr. With | P.K. Bhalla | Vivek Gupta (R- DSDH) VaibhavGaggar (R-CCI) |
| 9. | TA (AT) (Compt.) No. 43 of 2017 (Old Appeal No. 06/2017) | M/s. Shree Cement Ltd. Vs. CCI &Ors. With | Manas Kumar Chaudhuri, PranjalPrateek, DhruvRajain | Vivek Gupta (R- DSDH) VaibhavGaggar (R-CCI) |

| 10. | TA (AT) (Compt.) No. 44 of 2017 (Old Appeal No. 08/2017) | Ultra Tech Cement Ltd. Vs. CCI &Ors. With | Nisha Kaur Uberoi Atreyee Sarkar Shravani | Vivek Gupta (R- DSDH) VaibhavGaggar (R-CCI) |
|-----|---|--|--|--|
| 11. | TA (AT) (Compt.) No. 45 of 2017 (Old Appeal No. 11/2017) | Jaiprakash Associates Ltd. Vs. CCI &Anr. | H.S. Chandhoke, Kanika Chaudhary Nayar, G.R. Bhatia | Vivek Gupta (R- DSDH) VaibhavGaggar (R-CCI) |

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By Order -sd/-

Assistant Registrar